

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:6994
ANSWERED ON:07.05.2010
POWER SUBSIDY TO INDUSTRIES
Anuragi Shri Ghansyam

Will the Minister of POWER be pleased to state:

- (a) whether the Government provides power subsidy to the industries in the country;
- (b) if so, the details thereof;
- (c) whether many industries in Uttar Pradesh have been closed due to the shortage of power;
- (d) if so, the details thereof;
- (e) whether the Government proposes to provide power subsidies to the closed industries;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : Electricity is a concurrent subject. Under section 65 of the Electricity Act, 2003, the State Government may grant subsidy to any consumer or class of consumers if it so desires in the tariff determined by the State Electricity Regulatory Commission. However, the State Government is mandated to pay the amount of subsidy upfront for compensating the power utility. The Uttar Pradesh Government has informed that only in case of weavers and Zari Karigar of Varanasi, tariff subsidy is provided.

(c) : According to the Government of U.P., no such information is available with them.

(d) to (g) : Do not arise in view of the reply to (c) above.